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Gujarat (Second Supplementary) Appropriation Act, 1965 21 of 1965

[01 October 1965]

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Gujarat (Second Supplementary) Appropriation Act, 1965 21 of 1965

[01 October 1965]

An Act to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat to the service of the year ending on the thirty-first day of March 1966. It is hereby enacted in the Sixteenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat (Second Supplementary) Appropriation Act, 1965.

2. Issue Of Rs. 4,16,06,475 Out Of The Consolidated Fund Of The State Of Gujarat For The Year 1965-66:

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of Rs. 4,16,06,475 towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1966 in respect of the services and purposes, specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorized to be paid and applied from and out of tie Consolidated Fund of the State of Gujarat by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March 1966.

SCHEDULE 1
SCHEDULE I
[See sections 2 and 3)

Sr.	Services and	Heads of Accounts		Sums not exceeding		
No.	Purposes			Voted by the Legislative Assambly	Charged on the Consolidated Fund	Total
1	2	3		4		
				Rs.	Rs.	Rs.
1	State Excise Duties	10,	State Excise Duties		24,410	24,410
2	Taxes on Vehicles	11,	Taxes on Vehicles	91,100		91,100
3	Parliament, State and Union Territory Legislatures	18,	Parliament, State and Union Territory Legislatures	6,46,000		6,46,600
4	General Administration	19,	General Administration	8,81,609	4,356	8,85,965
6	Administration of Justice	21,	Administration of Justice	23,400	84,210	1,07,610
6	Police	23,	Police	51,66,094	269	5166,363
7	Miscellaneous Departments	26,	Miscellaneous Departments	15,49,867		15,49,867
8	Education	28,	Education	7,62,573	36	7,62,609
9	Medical	29,	Medical	14,31,648		14,31,648
10	Public Health	30,	Public Health	1,29,320	3,967	1,32,287
11	Agriculture	31,	Agriculture	2,40,010		2,40,010
12	Animal Husbandry	33,	Animal Husbandry	11,96,180		11,96,180
13	Dangs District	33- A,	Dangs District	50,000		50,000
14	Co-operation	34,	Co-operation	4,86,810	1,174	4,87,984
15	Industries	35,	Industries	16,55,010		16,55,010
16	Community	37,	Community		1,157	1,157

17	Development Projects, National Extention Service and Local Development Works Miscellaneous	20	Development Projects, National Extention Service and Local Development Works Miscellaneous	05.010		05.010
17	Social and Developmental Organisations	39,	Social and Developmental Organisations	95,010		95,010
18	Irrigation	42,	Multipurpose River Schemas,			
		43,	Irrigation, Navigation, Em-bankment and Drainage Works (Commercial) and	20	8,000	8,020
		44,	Irrigation, Navigation, Embankment and Drainage Works (non- Commercial)			
19	Public Works	50,	Public Works	44,40,010	66,372	45,06,382
20	Porte and Pilotage	53,	Ports and Pilotage	1,17,030	7,853	1,24,883
31	Forest	70,	Forest	10	762	772
22	Miscellaneous	71,	Miscellaneous	15,09,000	904	15,09,904
	Total Expenditure on Revenue Account			2,04,71,801	2,08,410	2,06,78,711
23	Capital outlay on Agricultural Improvement and Research	95,	Capital outlay on Agricultural Improvement end Research		31,593	31,593
24	Capital outlay on Industrial and Economic Development	96,	Capital outlay on Industrial and Economic Development	13,00,030		13,00,030
2S	Irrigation	98,	Capital outlay on Multipurpose River Schemes,			
		99.	Capital outlay	7.060	80.000	87.06

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			on Irrigation, Navigation, Embankment and Drainage Works (commercial) and			
	-	100,	Capital outlay on Irrigation, Navigation, Embankment and Drainage Works (non- Commercial)			
26	Capital outlay on Public Works	103,	Capital outlay on Public Works	19,35471	60,667	19,96,138
27	Expenditure on Capital for Gujarat	107,	Expenditure on Capital for Gujarat	20		20
23	Capital outlay on other Works	109,	Capital outlay on other Works	1,76,400		1,76,400
29	Capital outlay on Ports	110,	Capital outlay on Ports	6,34,010		6,34,010
	Total, Expenditure on Capital Account			40,52,991	1,72,260	42,25,251
30	Loans and Advances bearing Interest.	Q,	Loans and Advances by State and Union Territory Governments	1,67,06,800	713	1,67,07,513
To	otal Disbursemen	er Debt Heads	1,67,06,800	713	1,67,07,513	
	GRAND	L	4,12,31,092	3,75,383	4,16,06,475.	